

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2016 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/15/2016  
NAME OF THE PETITIONER(S) : Aleyas T.O., and 2 others  
NAME OF THE RESPONDENT(S) : Cavunal Rubber Estates (P) Limited and 2 others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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① FOR TK. BHASKAR  
PRIYADARSHINI, N  
SHWETHA VASUDEVAN

counsel for  
Petitioners  
1 to 3



② A - Karthikeyan  
for Anantha manaswini

counsel for  
Respondents 1 & 2



**ORDER**

Ms N Priyadarshini, representing senior counsel for petitioners present. Shri A Karthikeyan, representing senior counsel for R1 & R2 present. It has been stated by the counsel for petitioner that they have made communication with their clients, but the clients are not responding. Therefore, they are withdrawing their vakalat. Since there is no representation on behalf of the petitioners and it appears that they are not interested to pursue the matter, the petition is dismissed in default.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)